Indian Road Tran iport Congress at Siintiniket it, Calcutta

*483. SHRI LA iSHMANA MAHA-PATRO: Will the MINISTER OF SHIPPING AND TRANSPORT be pleased to state vhat action Govern-ent have taken on the resolutions adopted at the 3t';h Session of thje Indian Road Trai sport Congress held recently at S&ntniketari, Calcutta?

THE MINISTER OF STATE IN CHARGE OF TFE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): Covernment are not aware of any Indian Road Transport Congress, Presumably the reference is to the Indian F oads Congress which held its 38th Session at Calcutta in December 1977. Vo resolution or recommendations rave, however, been received from th m so far.

Production target of the Hindustan Photo Films Manufacturing Company Ltd.

*484.SHRI PRAKASH MEHRO-TRA: SHRI SAWAISINGH SISODIA: SHRIMATI HAMIDA HAB BULLAH:

Will the Mini; ter of INDUSTRY be pleased to state:

- (a) what is tl e production capacity of the Hindustan Photo Films Manufacturing Company Ltd.:
- (b) what was the target of production fixed for 'he year 1977-78; and
- (c) whether he production target for 1977.78 has been reached?

THE MINIS VER OF INDUSTRY (SHRI GEORG3 FERN ANDES): (a) The installed capacity of the company is 61.5 lakhs st m. per annum.

(b) and (c) Having attained a production of 84.23 lakhs sq.m. upto the ?nd of Februt ry. 1978, the company

is likely to achieve its target of 82.92 lakhs sq.m. in 1977-78.

Repatriation of profits by the foreign companies

*485. SHRI INDRADEEP SINHA: SHRI LAKSHMANA MAHAPATRO: SHRI BHUPESH GUPTA:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether there is any proposal under Government's consideration to ban the repatriation of profits earned by the foreign companies through the utilisation of unauthorised capacity;
- (b) what is the estimated amount of excess profits made through such unauthorised production during the last three years;
- (c) whether Government propose to take any steps to check unauthorised expansion of foreign owned companies in India; and
- (d) if so, what are the details-thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (d) A statement is laid on the Table of the House.

Statement

Government is considering ways and means of curbing unauthorised excess production of licensed undertakings including foreign companies Curbing unauthorised excess production would automatically prevent generation of additional profits through unauthorised excess production.

It is difficult to correlate exactly Ihe remittance of dividends by foreign companies with unauthorised excess production in a particular

j-Previously Starred Question 395, transferred from the 13th March, 1978.